

for sending delegation to Rabat. The broadcast by the Asst. Editor of National Herald was purposely done. The Prime Minister has collected Rs. 50 lakhs from the capitalists of this country for this paper of the Prime Minister. A big mansion has been raised here for National Herald and the Editor and the Asst. Editor of National Herald are being invited by the A. I. R. The broadcast is not controversial, he says; it is white lie.

SHRI I. K. GUJRAL: I can prove it.

DR. RAM SUBHAG SINGH: You are a liar. You are misutilising the All-India Radio for the sake of the Prime Minister. The Prime Minister and you have collected money from the capitalists for National Herald which employs such journalists. What you do with All-India Radio, I know. You are using it for your own ends. It has become All-India Radio.

अव्यक्त महोदय : आपस में इस तरह से बर्मी नही दिखानी चाहिये ।

You may lay it on the Table.

SHRI I. K. GUJRAL: I would like to read it. Sir, since they have raised the question. On several occasions, Government's policies too have been criticised in these talks. Subject to the observance of AIR code, the persons invited to talk on a particular subject is free to express his views.

In this case the subject of the talk was Congress Constitution. It contained an analysis of relevant provisions of Congress Partys Constitution in the light of the controversy then obtaining between the two wings of the Congress. It may well be that one point of view was expressed in this talk. But the other points of view were also given subsequently in discussion programmes on 16th November and 23rd November, 1969. The subject of these discussions were 'The divided congress' and 'The requisitioned AICC sessions'. In these two discussions, points of view critical of the ruling congress party were freely expressed.

On the question of Dr. Ram Subhag Singh's stand on India's participation in Rabat conference the author was obviously giving his analysis on the basis of the correspondence between

the Prime Minister and Dr. Ram Subhag Singh which had been published in the Press that morning.

The talk represented the views of the script-writer and it would not be correct to infer that the Government was using All India Radio for propaganda against its political opponents.

DR. RAM SUBHAG SINGH: You may ask the Cabinet Minister who is here whether any mention was made whether at all there was any discussion in the matter whether any delegation should be sent to Rabat or not. Without consulting Cabinet this deleaigaon was sent. (*Interruption*).

SHRIMATI TARKESHWARI SINGHA: The point of fact has to be guarded and it is the duty of the All India Radio to guard the accuracy of the factual information. Otherwise anybody can broadcast any information which is not a fact.

MR. SPEAKER: Mr. Thirumala Rao. Item No. 9.

13.44 hrs.

ELECTIONS TO COMMITTEES

(i) ESTIMATES COMMITTEE

SHRI THIRUMALA RAO (Kakinada): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committees on Estimates for the term beginning on the 1st May, 1970 and ending on the 30th April, 1971."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1970 and ending on the 30th April, 1971."

The motion was adopted.